

(ग) 1962 के चुनावों के समय उक्त प्रकाशनों की कितनी प्रतियां बिकी थीं और इस वर्ष कितनी प्रतियां छपाने का विचार है ?

विधि मंत्रालय में राज्य-मंत्री (श्री श्री ० रा० पट्टाभिरामन) : (क) और (ख). निर्देश स्पष्टतः निर्वाचन विधि निर्देशिका के प्रति है। इस निर्देशिका का नया संस्करण निकालने के लिए प्राथमिक कार्यवाही पहले ही कर ली गई है तथा नया संस्करण, लोक प्रतिनिधित्व (संशोधन) विधेयक, 1966 के जो कि अभी संसद के समक्ष लम्बित है, अधिनियमित हो जाने के पश्चात् यथाशक्य शीघ्र प्रकाशित कर दिया जाएगा।

(ग) पिछली बार 16,000 प्रतियां मुद्रित की गई थीं जिनमें से 3,596 प्रतियां जनवरी और फरवरी, 1962 के महीनों में बिक गई थीं। निर्देशिका की इस बार मुद्रित की जाने वाली प्रतियों की संख्या के बारे में अभी तक विनिश्चय नहीं किया गया है।

Jute Crop

806. Shri Maheswar Naik: Will the Minister of Food, Agriculture, Com-

munity Development and Cooperation be pleased to state:

(a) the total acreage which has been brought under Jute Crop and how this figure compares with that of the previous year;

(b) the State-wise figures of acreage; and

(c) how far the acreage under food crops has been transferred to jute crop?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) Firm estimates of area sown to jute during 1966-67 has not yet become available from the States. According to a preliminary estimate, the area under jute during 1966-67 is expected to be 797,300 hectares which shows an increase of about 7 percent over the previous year.

(b) Preliminary estimates of area under jute in the different States during 1966-67 are given in the Statement below:

STATEMENT

Area (Thousand Hectares)

State	1966-67 (First Estimate)
Assam	135.7
Bihar	152.1
Orissa	42.9
Uttar Pradesh	21.7
West Bengal	434.0
Tripura	10.9
Total India	797.3

Note.—Jute is not grown in other States to any appreciable extent.

(c) There are no reports of transfer of area under food Crops to Jute Crop.